

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	A No 153/19 & IA 665/19 (IA 665/19 - For Stay)	Maharashtra State Electricity Distribution Company Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	1155/2019 Dated 11/03/2019	16/04/2019		06/05/2019 Court-I
2.	IA 666/19 in DFR No 1122/19 (IA 666/19 – Delay in filing)	Global Energy Private Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	1122/2019 Dated 08/03/2019	16/04/2019	Ashish Singh for R-2	06/05/2019 Court-I
3.	IA 668/19 in DFR No 1489/19 (IA 668/19 – Delay in filing)	M/s. IA Hydro Energy Pvt.Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.	1489/2019 Dated 28/03/2019	22/04/2019		06/05/2019 Court-I
4.	IA 671/19 in DFR No 606/19 (IA 671/19 – Delay in filing)	East North Interconnection Company Limited Vs. Central Electricity Regulatory Commission & Ors.	606/2019 Dated 07/02/2019	22/04/2019		06/05/2019 Court-I
5.	IA 673/19 in DFR No 559/19 (IA 673/19 – Delay in filing)	Kerala State Electricity Board Limited Vs. Kerala State Electricity Regulatory Commission & Anr.	559/2019 Dated 05/02/2019	22/04/2019		06/05/2019 Court-I
6.	IA 675/19 in DFR No 931/19 (IA 675/19 – Delay in filing)	The Tata Power Company Limited Vs. Jharkhand State Electricity Regulatory Commission & Anr.	931/2019 Dated 22/02/2019	23/04/2019		06/05/2019 Court-I
7.	A No 154/19 & IA 678/19 (IA 678/19 – Exemption from filing certified copy of the impugned order)	Phelan Energy India RJ Private Limited Vs. Central Electricity Regulatory Commission & Ors.	1372/2019 Dated 25/03/2019	23/04/2019		13/05/2019 (As requested by Ld. Counsel) Court-I

8.	A No 155/19 & IA 679/19 & 680/19 (IA 679/19 - Exemption from filing certified copy of the impugned order & IA 680/19 - Exemption from filing true typed copies of dim or illegible copies of the dim or illegible copies of the documents)	Adani Power Maharashtra Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	1398/2019 Dated 25/03/2019	23/04/2019		06/05/2019 Court-I
9.	A No 156/19	Lanco Tanjore Power Company Limited Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	926/2019 Dated 22/02/2019	24/04/2019		02/07/2019 (As requested by Ld. Counsel) Court-I
10.	A No 157/19	Shyam Indus Power Solutions Private Limited Vs. Global Energy Private Limited & Anr.	837/2019 Dated 19/02/2019	24/04/2019	Swekcha for R-1	07/05/2019 Court-I
11.	IA 681/19 in DFR No 721/19 (IA 681/19 - Delay in filing)	Jindal Poly Filims Limited Vs. Central Electricity Regulatory Commission	721/2019 Dated 13/02/219	25/04/2019		07/05/2019 Court-I
12.	A No 158/19 & IA 684/19 & IA 685/19 (IA 684/19 - Exemption from filing certified copy of the impugned order & IA 685/19 - Exemption from filing true typed copies of dim or illegible copies of the dim or illegible copies of the documents)	SEP Energy Private Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	1482/2019 Dated 28/03/2019	25/04/2019		07/05/2019 Court-I
13.	IA 690/19 & IA 686/19 in DFR No 3773/18 (IA 690/19 - Delay in re-filing & IA 686/19 - Delay in filing)	Rajasthan Rajya Vidyut Prasaran Nigam Limited Vs. Central Electricity Regulatory Commission & Ors.	3773/2018 Dated 03/10/2018	25/04/2019		07/05/2019 Court-I

14.	IA 703/19 & IA 702/19 in DFR No 4243/18 (IA 703/19 – Delay in re-filing & IA 702/19 – Delay in filing)	Maharashtra Veej Grahak Sangathana Vs. Maharashtra Electricity Regulatory Commission & Ors.	4243/218 Dated 31/10/2018	25/04/2019	Rimali Batra for R-2	07/05/2019 Court-I
15.	A No 159/19	NLC India Limited Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	585/2019 Dated 06/02/2019	26/04/2019		07/05/2019 Court-I
16.	IA 696/19 in DFR No 609/19 (IA 696/19- Delay in filing)	Globalexotium Renewable Solution Private Limited Vs. Karnataka Renewable Energy Development Limited & Ors.	609/2019 Dated 07/02/2019	26/04/2019		10/05/2019 (As requested by Ld. Counsel) Court-I
17.	IA 699/19 in DFR No 1633/19 (IA 699/19 – Delay in filing)	PTC India Limited Vs. Punjab State Electricity Regulatory Commission & Ors.	1633/2019 Dated 05/04/2019	26/04/2019		07/05/2019 Court-I

Dated: 03/05/2019

**Sd/-
Dy. Registrar**